

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/10/2025

| SL | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT   |
|----|--|---|----------------------------|---|
| 1  | D-ARBP/40303/2025<br>ARBP/90/2025      | M/S. SM. CONSULTANTS, BBSR<br>VS<br>THE CHIEF ENGINEER, WORLD BANK PROJECTS, BBSR | BUDHA BINAYA<br>VS         | //<br>(<br>//   |
| 2  | D-ARBP/40382/2025<br>ARBP/91/2025      | M/S. S.M. CONSULTANTS, KHURDA<br>VS<br>CHIEF ENGINEER, WORLD BANK PROJECTS, BBSR  | BUDHA BINAYA<br>VS         | //<br>(<br>//   |
| 3  | D-BLAPL/30572/2025<br>BLAPL/10513/2025 | SUSANTA KUSAL<br>VS<br>STATE OF ODISHA  | AMULYA RATNA PANDA<br>VS   | //0<br>SPECIAL JUDGE,BALLIGUDA(Kandhamar)<br>2(A)CC/000047/2025                     |
| 4  | D-BLAPL/30575/2025<br>BLAPL/10514/2025 | JITU NAG<br>VS<br>STATE OF ODISHA   | JULU KHANSAMA<br>VS        | BURLA /309 /2025<br>J.M.F.C.,SAMBALPUR(Sambalpur)<br>GR/0000440/2025                |
| 5  | D-BLAPL/30576/2025<br>BLAPL/10515/2025 | SURAJ @ PRAVAT NAIK<br>VS<br>STATE OF ODISHA                                      | BIBHUTI BHUSAN SWAIN<br>VS | TALCHER TOWN /565 /2025<br>S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar)<br>GR/0001074/2025 |
| 6  | D-BLAPL/29742/2025<br>BLAPL/10516/2025 | BRUSHAKETU MAHAPATRA<br>VS<br>STATE OF ODISHA                                     | AMITAV TRIPATHY<br>VS      | MANAMUNDA /133 /2025<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000088/2025        |
| 7  | D-BLAPL/30579/2025<br>BLAPL/10517/2025 | GOURAV@GOURAB SINGH<br>VS<br>STATE OF ODISHA                                      | ABHISHEK PRADHAN<br>VS     | RAJGANGPUR /434 /2025<br>J.M.F.C.,RAJGANGPUR(Sundargarh)<br>GR/0000849/2025         |
| 8  | D-BLAPL/29943/2025<br>BLAPL/10518/2025 | SUSHANTA LUHA<br>VS<br>STATE OF ODISHA  | AMITAV TRIPATHY<br>VS      | MANAMUNDA /282 /2025<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000201/2025        |
| 9  | D-BLAPL/30580/2025<br>BLAPL/10519/2025 | ANGAD NISAD @ NISHAD<br>VS<br>STATE OF ODISHA                                     | BIBHUTI BHUSAN SWAIN<br>VS | TALCHER TOWN /795 /2025<br>S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar)<br>GR/0001495/2025 |
| 10 | D-BLAPL/30285/2025<br>BLAPL/10520/2025 | SASMITA SAHU @ SASMITA SAHOO @ MITARAN<br>VS<br>STATE OF ODISHA                   | PARTHA SARATHI DAS<br>VS   | KEONJHAR TOWN /634 /2025<br>SPECIAL JUDGE,KEONJHAR(Kendujhar)<br>Spl/0000027/2025   |
| 11 | D-BLAPL/30584/2025<br>BLAPL/10521/2025 | BABULI BEHERA<br>VS<br>STATE OF ODISHA  | SAROJA KANTA SAMAL<br>VS   | BARBIL /273 /2025<br>SPECIAL JUDGE,CHAMPUA(Kendujhar)<br>Spl/0000019/2025           |

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|----|--|---|--------------------------------|---|
| 12 | D-BLAPL/30342/2025<br>BLAPL/10522/2025 | GOPAL @ ADITYA @ BRAJA GOPAL DAS<br>VS<br>STATE OF ODISHA | LALITENDU BHUYAN<br>VS         | KEONJHAR TOWN /650 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD)<br>GR/0001521/2025 |
| 13 | D-BLAPL/30487/2025<br>BLAPL/10523/2025 | RINA SAHU<br>VS<br>STATE OF ODISHA                        | SANJUKTA MUNDA<br>VS           | //<br>SPL.JUDGE SAMBALPUR(Sambalpur)<br>TR/0000126/2025                               |
| 14 | D-BLAPL/29811/2025<br>BLAPL/10524/2025 | SANGRAM BHOI<br>VS<br>STATE OF ODISHA                     | RAJALAXMI BISWAL<br>VS         | NARASINGHPUR /128 /2025<br>J.M.F.C.,NARASINGHPUR(Cuttack)<br>CT/0000297/2025          |
| 15 | D-BLAPL/30545/2025<br>BLAPL/10525/2025 | NIKHIL PADHI<br>VS<br>STATE OF ODISHA                     | JAGABANDHU SAHU<br>VS          | BARGARH /359 /2025<br>SPECIAL JUDGE,BARGARH(Bargarh )<br>Spl/0000042/2025             |
| 16 | D-BLAPL/29841/2025<br>BLAPL/10526/2025 | GUNJURU THELA @ GANJARU THELA<br>VS<br>STATE OF ODISHA    | AMITAV TRIPATHY<br>VS          | KANTAMAL /46 /2025<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000059/2025            |
| 17 | D-BLAPL/29871/2025<br>BLAPL/10527/2025 | ANIL BARJO<br>VS<br>STATE OF ODISHA                       | JNYANANANDA PANDA<br>VS        | JUJUMURA /110 /2025<br>J.M.F.C.(II),SAMBALPUR(Sambalpur)<br>GR/0000508/2025           |
| 18 | D-BLAPL/29872/2025<br>BLAPL/10528/2025 | DURJYA GABINDA BAGH @ DURJYO BAG<br>VS<br>STATE OF ODISHA | JNYANANANDA PANDA<br>VS        | DHARAMGARH /104 /2025<br>SPECIAL JUDGE(POCSO),BHAWANIPATNA<br>Spl/0000033/2025        |
| 19 | D-BLAPL/30509/2025<br>BLAPL/10529/2025 | RABINDRA KUMAR SAHU<br>VS<br>STATE OF ODISHA              | BAIJAYANTI MOHANTY<br>VS       | //0<br>SPECIAL JUDGE,KHALLIKOTE(Ganjam)<br>2(A)CC/0000031/2025                        |
| 20 | D-BLAPL/30534/2025<br>BLAPL/10530/2025 | SUBHAM KUMAR JENA<br>VS<br>STATE OF ODISHA                | PRASANTA KUMAR SATAPATHY<br>VS | OUPADA /145 /2025<br>SPECIAL JUDGE (POCSO), BALASORE(OD)<br>Spl/0000279/2025          |
| 21 | D-BLAPL/30548/2025<br>BLAPL/10531/2025 | KRISHNA PIMPDE<br>VS<br>STATE OF ODISHA                   | PRANAB RANJAN CHHATOI<br>VS    | LATHOR /143 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH<br>GR/0000748/2024           |
| 22 | D-BLAPL/30571/2025<br>BLAPL/10532/2025 | SUBASH NAIK<br>VS<br>STATE OF ODISHA                      | PABITRA KUMAR NAYAK<br>VS      | KUCHINDA /138 /2025<br>A.D.J.,KUCHINDA(Sambalpur)<br>ST/0000047/2025                  |
| 23 | D-BLAPL/29840/2025                     | UDDHABA DASH  | AMITAV TRIPATHY                | KANTAMAL /46 /2025  |

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|----|--|--|------------------------------|---|
|    | BLAPL/10533/2025                       | VS<br>STATE OF ODISHA                                | VS                           | ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000059/2025                                      |
| 24 | D-BLAPL/30553/2025<br>BLAPL/10534/2025 | KRISHNA PIMPDE<br>VS<br>STATE OF ODISHA              | PRANAB RANJAN CHHATOI<br>VS  | PATNAGARH /208 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH                               |
| 25 | D-BLAPL/30609/2025<br>BLAPL/10535/2025 | AJAY MANDAL<br>VS<br>STATE OF ODISHA                 | AMULYA RATNA PANDA<br>VS     | GR/0000873/2024<br>SINGLA /2 /2023<br>DISTRICT & SESSIONS JUDGE,BALASOR                   |
| 26 | D-BLAPL/30778/2025<br>BLAPL/10536/2025 | SHOAIB KHAN<br>VS<br>STATE OF ODISHA                 | SUDHANSU SEKHAR DASH<br>VS   | ST/0000550/2024<br>BHUBANESWAR G.R.P.S. /52 /2025<br>DISTRICT & SESIONS JUDGE,BHUBANESWAR |
| 27 | D-BLAPL/30549/2025<br>BLAPL/10537/2025 | HEMANTA GHADAI<br>VS<br>STATE OF ODISHA              | PRAVASH CHANDRA JENA<br>VS   | TR/0000152/2025<br>BHOGRAI /129 /2013<br>J.M.F.C.,BHOGRAI(Baleshwar)                      |
| 28 | D-BLAPL/30554/2025<br>BLAPL/10538/2025 | SRAMIKA KANHAR<br>VS<br>STATE OF ODISHA              | GOPAL KRISHNA NAYAK<br>VS    | CT/0000388/2013<br>/ /0<br>SPECIAL JUDGE ASKA(Ganjam)                                     |
| 29 | D-BLAPL/30612/2025<br>BLAPL/10539/2025 | RABI @ RABINDRA MUDULI<br>VS<br>STATE OF ODISHA      | SANJIB KUMAR BHANJADEO<br>VS | 2(A)CC/0000019/2025<br>KHURDA MODEL /400 /2022<br>2ND A.D.J,KHURDA(Khordha )              |
| 30 | D-BLAPL/30245/2025<br>BLAPL/10540/2025 | RELI SABAR<br>VS<br>STATE OF ODISHA                  | SUCHIT KUMAR NAYAK<br>VS     | ST/0000060/2023<br>PADMAPUR /37 /2025<br>SPECIAL JUDGE,GUNUPUR(Rayagada )                 |
| 31 | D-BLAPL/30615/2025<br>BLAPL/10541/2025 | KAUSALYA DIGAL<br>VS<br>STATE OF ODISHA              | AMLAN SHAKTI PAUL<br>VS      | TR/0000031/2025<br>/ /0<br>SPECIAL JUDGE (NDPS),KHURDA(Khordha )                          |
| 32 | D-CMP/40361/2025<br>CMP/1606/2025      | BASANTI JENA<br>VS<br>DIBAKAR NAYAK                  | BITAS KUMAR SWAIN<br>VS      | TR/0000077/2025<br>/ /<br>CIVIL JUDGE (JD),JAJPUR(Jajapur )                               |
| 33 | D-CRLMC/30720/2025<br>CRLMC/4093/2025  | PINKU@ASIS KUMAR BASANTARAY<br>VS<br>STATE OF ODISHA | PRAMOD KUMAR ROUT<br>VS      | EC/0000007/2017<br>NISCHINTAKOILI /197 /2025<br>J.M.F.C.,NISCHINTAKOILI(Cuttack)          |
| 34 | D-CRLMP/30423/2025<br>CRLMP/1303/2025  | MD. YUSUF<br>VS                                      | ASHOK KUMAR MISRA<br>VS      | GR/0000380/2025<br>DHANUPALI /194 /2025<br>( )  |

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|----|--|--|-----------------------------------|--|
| 35 | D-CRLMP/30418/2025<br>CRLMP/1304/2025  | STATE OF ODISHA<br>PRADEEP KUMAR JAIN<br>VS<br>STATE OF ODISHA                                     | ABHINANDAN PRADHAN<br>VS          | //<br>BADAMBADI /368 /2025<br>()                           |
| 36 | D-FAO/40950/2025<br>FAO/440/2025       | ASST. GENERAL MANAGER, M/S. KALINGA COMMERCIAL CORPORATION LTD., KEONJHAR<br>VS<br>HARAMANI BEHERA | ORINABIRU PRASAD MOHANTY<br>VS    | //<br>COMNR.FOR EMPLOYEES COMP./ASST<br>EC/0000341/2023    |
| 37 | D-MACA/39396/2025<br>MACA/1087/2025    | NAKULA MAJHI @ BABU<br>VS<br>SADASIV MAJHI   | AMIYA KUMAR MOHANTY<br>VS         | //<br>7TH M.A.C.T.,BHUBANESWAR(Khordha<br>Mac/0000489/2015 |
| 38 | D-MATA/37926/2025<br>MATA/377/2025     | PRADIP PAUL<br>VS<br>KAKALI KARAR  | SUDHEER KUMAR SAHOO<br>VS         | //<br>JUDGE FAMILY COURT,ROURKELA(Su<br>CP/0000284/2021    |
| 39 | D-RPFAM/39237/2025<br>RPFAM/301/2025   | PRASANTA KUMAR SAHOO<br>VS<br>SUNITA SAHOO   | DEBENDRA NARAYAN PATTANAIAK<br>VS | //<br>JUDGE, FAMILY COURT, DHENKANAL<br>Cp/0000193/2024    |
| 40 | D-WA/34900/2025<br>WA/1582/2025        | STATE OF ODISHA<br>VS<br>SITARAM BEHERA  | BISWABARA DASH,A.S.C<br>VS        | //<br>()   |
| 41 | D-WA/39174/2025<br>WA/1583/2025        | STATE OF ODISHA<br>VS<br>DR. PURUSOTTAM SWAIN  | SASWAT DAS,A.G.A<br>VS            | //<br>()   |
| 42 | D-WA/39180/2025<br>WA/1584/2025        | THE FIRE OFFICER, NORTHERN RANGE, SAMBALPUR<br>VS<br>IPSHITA SAMAL                                 | JAYANTA KUMAR BAL,A.G.A<br>VS     | //<br>()   |
| 43 | D-WP(C)/38756/2025<br>WP(C)/28473/2025 | TIKIRI MAHILA MAHASANGHA GRAM PANCHAYAT, TIKIRI<br>VS<br>STATE OF ODISHA                           | DR. PRASANTA KUMAR MISHRA<br>VS   | //<br>()   |
| 44 | D-WP(C)/38623/2025<br>WP(C)/28474/2025 | DIMIRIA GRAM PANCHAYAT STARIYA , MAHILA SANGHA, ANGUL<br>VS<br>STATE OF ODISHA                     | DR. PRASANTA KUMAR MISHRA<br>VS   | //<br>()   |
| 45 | D-WP(C)/41109/2025<br>WP(C)/28475/2025 | STATE OF ODISHA<br>PRADEEPTA KUMAR MAHAPATRA<br>VS<br>STATE OF ODISHA                              | SANGRAM JENA<br>VS                | //<br>()   |

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|----|--|--|---|-------------------------------------|
| 46 | D-WP(C)/41204/2025<br>WP(C)/28476/2025 | PADMANAV BEHERA<br>VS<br>STATE OF ODISHA   | AMITAV TRIPATHY<br>VS                   | //<br>0<br>//                       |
| 47 | D-WP(C)/40788/2025<br>WP(C)/28477/2025 | ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION, BOLANGIR<br>VS<br>STATE OF ORISSA     | TANMAY MISHRA<br>VS                     | //<br>0<br>//                       |
| 48 | D-WP(C)/38628/2025<br>WP(C)/28478/2025 | PADMAPUR GRAM PANCHAYAT STARIYA SANGHA, RAYAGADA<br>VS<br>STATE OF ODISHA        | DR. PRASANTA KUMAR MISHRA<br>VS         | //<br>0<br>//                       |
| 49 | D-WP(C)/40768/2025<br>WP(C)/28479/2025 | KUMUDANANDA MOHAPATRA @ KUMUDA CHANDRA MOHAPATRA<br>VS<br>STATE OF ODISHA        | KISHORE CHANDRA RAJGURU MOHAPATRA<br>VS | //<br>0<br>//                       |
| 50 | D-WP(C)/41145/2025<br>WP(C)/28480/2025 | SUDHAKAR BEHERA<br>VS<br>ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA | SANJIB MOHANTY<br>VS                    | //<br>0<br>//                       |
| 51 | D-WP(C)/39784/2025<br>WP(C)/28481/2025 | KHARIDI PIPAL ANCHALIKA NARISANGHA, BALASORE<br>VS<br>STATE OF ORISSA            | RAMA CHANDRA JENA<br>VS                 | //<br>0<br>//                       |
| 52 | D-WP(C)/41172/2025<br>WP(C)/28482/2025 | JAY PRAKSH KANDI<br>VS<br>STATE OF ODISHA  | AMIYA KUMAR MOHANTY (A)<br>VS           | //<br>0<br>//                       |
| 53 | D-WP(C)/41146/2025<br>WP(C)/28483/2025 | HARIBANDHU NAYAK<br>VS<br>OUAT, BBSR   | SANJIB MOHANTY<br>VS                    | //<br>0<br>//                       |
| 54 | D-WP(C)/39475/2025<br>WP(C)/28484/2025 | SANJULATA SAHOO<br>VS<br>STATE OF ODISHA   | SUVASHISH PATTANAIK<br>VS               | //<br>0<br>//                       |
| 55 | D-WP(C)/39988/2025<br>WP(C)/28485/2025 | CHIRMA GRAM PANCHAYAT STARIYA SANGHA, NABARANGAPUR<br>VS<br>STATE OF ODISHA      | BISWARANJAN MAHARATHA<br>VS             | //<br>0<br>//                       |
| 56 | D-WP(C)/40565/2025<br>WP(C)/28486/2025 | LAXMIPRIYA NAYAK<br>VS<br>THE MARINE ENGINEER, PARADIP PORT TRUST, JAGATSINGHPUR | SANKARACHARYA CHOUDHURY<br>VS           | //<br>0<br>//                       |
| 57 | D-WP(C)/41156/2025                     | RAMESH CHANDRA NAYAK   | SANJIB MOHANTY                          | //                                  |

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|----|--|---|------------------------------|--|
|    | WP(C)/28487/2025                         | VS<br>ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR | VS                           | ()<br>//                               |
| 58 | D-WP(C)/41182/2025<br>WP(C)/28488/2025   | SNEHAMAYEE SWAIN<br>VS<br>STATE OF ODISHA                   | SAROJA KANTA SAMAL<br>VS     | //<br>()<br>//                         |
| 59 | D-ABLAPL/30166/2025<br>ABLAPL/11785/2025 | RANJIT KUMAR MANDAL<br>VS<br>STATE OF ODISHA                | SUSANTA KUMAR BARAL<br>VS    | TANGI /315 /2025<br>()<br>//           |
| 60 | D-ABLAPL/30238/2025<br>ABLAPL/11786/2025 | GOLEKH GAJENDRA<br>VS<br>STATE OF ODISHA                    | ASUTOSH TRIPATHY<br>VS       | SARANAKUL /197 /2025<br>()<br>//       |
| 61 | D-ABLAPL/30375/2025<br>ABLAPL/11787/2025 | MANOJ @ DIPU GAJENDRA<br>VS<br>STATE OF ODISHA              | ASUTOSH TRIPATHY<br>VS       | SARANAKUL /197 /2025<br>()<br>//       |
| 62 | D-ABLAPL/29633/2025<br>ABLAPL/11788/2025 | PRAVAKAR BARIK<br>VS<br>STATE OF ODISHA                     | PRASANTA KUMAR NANDA<br>VS   | MANCHESWAR P.S. /544 /2025<br>()<br>// |
| 63 | D-ABLAPL/30640/2025<br>ABLAPL/11789/2025 | UDAYA KUMAR JENA<br>VS<br>STATE OF ODISHA                   | SATYA NARAYAN MISHRA 4<br>VS | BASUDEVPUR /685 /2025<br>()<br>//      |
| 64 | D-ABLAPL/29944/2025<br>ABLAPL/11790/2025 | MANOJ KUMAR DUTTA<br>VS<br>STATE OF ODISHA                  | MANASI MOHAPATRA<br>VS       | SORO /738 /2025<br>()<br>//            |
| 65 | D-ABLAPL/30642/2025<br>ABLAPL/11791/2025 | PINTU SAHU<br>VS<br>STATE OF ODISHA                         | SOUBHAGYA KUMAR DASH<br>VS   | SINDHIKELA PS /234 /2025<br>()<br>//   |
| 66 | D-ABLAPL/30643/2025<br>ABLAPL/11792/2025 | SANATAN JENA<br>VS<br>STATE OF ODISHA                       | SOUBHAGYA KUMAR DASH<br>VS   | GHASIPURA /349 /2025<br>()<br>//       |
| 67 | D-ABLAPL/30655/2025<br>ABLAPL/11793/2025 | KARUNAKAR BEHERA<br>VS<br>STATE OF ODISHA                   | BIJAY KUMAR BEHERA<br>VS     | JANKIA P.S. /300 /2025<br>()<br>//     |
| 68 | D-ABLAPL/30667/2025<br>ABLAPL/11794/2025 | ABHIJEET MANDAL<br>VS                                       | ARUN KUMAR DAS<br>VS         | BHAWANIPATNA TOWN /389 /2025<br>()     |

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|----|--|--|------------------------------|--|
| 69 | D-ABLAPL/30670/2025<br>ABLAPL/11795/2025 | STATE OF ODISHA<br>ABHIJEET MANDAL<br>VS   | ARUN KUMAR DAS<br>VS         | //<br>BHWANIPATNA TOWN /388 /2025<br>()  |
| 70 | D-ABLAPL/30663/2025<br>ABLAPL/11796/2025 | STATE OF ODISHA<br>SHRABAN KUMAR BHOI<br>VS  | AKSHAYA KUMAR SAHOO<br>VS    | //<br>BIRMAHARAJPUR /202 /2025<br>()     |
| 71 | D-ABLAPL/30666/2025<br>ABLAPL/11797/2025 | STATE OF ODISHA<br>DEBADUTTA KHETI<br>VS   | AKSHAYA KUMAR SAHOO<br>VS    | //<br>BIRMAHARAJPUR /127 /2025<br>()     |
| 72 | D-ABLAPL/30558/2025<br>ABLAPL/11798/2025 | STATE OF ODISHA<br>SAUMENDRA PARIDA @ SAUMENDRA KUMAR PARIDA@ SOUMENDRA PARIDA<br>VS | SUBHASHMITA PATTANAIAK<br>VS | //<br>CUTTACK SADAR /275 /2025<br>()     |
| 73 | D-ABLAPL/30198/2025<br>ABLAPL/11799/2025 | STATE OF ODISHA<br>RANJAN KUMAR SAHU @LULU<br>VS                                     | DIPAK KUMAR SAHOO<br>VS      | //<br>BAGDIA /124 /2024<br>()            |
| 74 | D-ABLAPL/30562/2025<br>ABLAPL/11800/2025 | STATE OF ODISHA<br>GANGADHAR PARIDA<br>VS  | SUBASH CHANDRA SAHOO<br>VS   | //<br>FATEGARH /300 /2025<br>()          |
| 75 | D-ABLAPL/30563/2025<br>ABLAPL/11801/2025 | STATE OF ODISHA<br>SRI KRANTI<br>VS  | KARUNAKAR GAYA<br>VS         | //<br>CANTONMENT ROAD /232 /2025<br>()   |
| 76 | D-ABLAPL/30566/2025<br>ABLAPL/11802/2025 | STATE OF ODISHA<br>BABUL@PRITISH RANJAN NAYAK<br>VS                                  | SAUBHAGYA KETAN NAYAK<br>VS  | //<br>NIHALPRASAD /250 /2025<br>()       |
| 77 | D-ABLAPL/30603/2025<br>ABLAPL/11803/2025 | STATE OF ODISHA<br>ABDUL DIGAL<br>VS<br>STATE OF ODISHA                              | AMULYA RATNA PANDA<br>VS     | //<br>KHAJURIPADA /215 /2025<br>()<br>// |